C O N T E N T S

Seventeenth Series, Vol. VIII, Third Session, 2020/1941 (Saka)
No. 13, Thursday, March 5, 2020/ Phalguna 15, 1941 (Saka)

S U B J E C T	P A G E S
ORAL ANSWERS TO QUESTIONS	
*Starred Question Nos. 201 to 203	7-19
WRITTEN ANSWERS TO QUESTIONS	
Starred Question Nos. 204 to 220	20-82
Unstarred Question Nos. 2301 to 2530	83-562

* The sign + marked above the name of a Member indicates that the Question was actually asked on the floor of the House by that Member.

PAPERS LAID ON THE TABLE 563-567

STANDING COMMITTEE ON WATER RESOURCE

3rd to 5th Reports 567

STANDING COMMITTEE ON HUMAN RESOURCE DEVELOPMENT

312th and 313th Reports 567

STANDING COMMITTEE ON HOME AFFAIRS

223rd to 225th Reports 568

ELECTIONS TO COMMITTEES

(i) Coir Board 568

(ii) Advisory Council of Delhi Development Authority 569

STATEMENT BY MINISTER

(i) Regarding situation arising out of spread of Novel Coronavirus (COVID-19) and the steps taken by the Government of India.

Dr. Harsh Vardhan 570-587

MATTERS UNDER RULE 377 588-593

(i) Need to expedite construction of Railway Overbridge on level crossing no. 18-B on Nasirabad-Beawar road in Ajmer parliamentary constituency, Rajasthan.

Shri Bhagirath Choudhary 588

(ii) Regarding faculty and facilities in AIIMS like Institutes in the country

Dr. Ramapati Ram Tripathi 589

(iii) Need to set up a modern Trauma Centre in Gorakhpur, Uttar Pradesh

Shri Ravi Kishan 589

(iv) Need to appoint skilled technicians for maintenance of water tanks under 'Har Ghar Nal Se Jal' scheme.

Shri Ravindra Kushwaha 590

(v) Need to provide employment to people of Narmada district in Gujarat

Shri Mansukhbhai Dhanjibhai Vasava 590

(vi) Need to impart technical training to women to improve their skills.

Shrimati Darshana Vikram Jardosh 591

(vii) Need to review the move to privatise and disinvest Public Sector Undertakings.

Shri Anto Antony 591

(viii) Need to construct RCC bridge across river Jaljali in Assam.

Shri Abdul Khaleque 592

(ix) Need to review the decision regarding shifting of Pollachi Head Post sorting office in Tamil Nadu

Shri K. Shanmuga Sundaram 593

STATUTORY RESOLUTION RE: DISAPPROVAL OF MINERAL LAWS (AMENDMENT) ORDINANCE, 2020

AND

MINERAL LAWS (AMENDMENT) BILL, 2020 594-596

Motion to Consider 594

Shri N.K. Premachandran 594

Shri Prahlad Joshi 594

Statutory Resolution- Negatived 595

Clauses 2 and 3 595-596

SUSPENSION OF MEMBERS FROM THE SERVICE OF THE UNDER RULE 374 597-598

ANNEXURE – I

Member-wise Index to Starred Questions 599

Member-wise Index to Unstarred Questions 600-605

ANNEXURE – II

Ministry-wise Index to Starred Questions 606

Ministry-wise Index to Unstarred Questions 607

OFFICERS OF LOK SABHA

THE SPEAKER

Shri Om Birla

PANEL OF CHAIRPERSONS

Shrimati Rama Devi

Dr. (Prof.) Kirit Premjibhai Solanki

Shri Rajendra Agrawal

Shrimati Meenakashi Lekhi

Shri Kodikunnil Suresh

Shri A. Raja

Shri P.V. Midhun Reddy

Shri Bhartruhari Mahtab

Shri N.K. Premachandran

Dr. Kakoli Ghosh Dastidar

SECRETARY GENERAL

Shrimati Snehlata Shrivastava

LOK SABHA DEBATES

LOK SABHA

Thursday, March 5, 2020/Phalguna 15, 1941 (Saka)

The Lok Sabha met at Eleven of the Clock

[Shri Bhartruhari Mahtab *in the Chair*]

ORAL ANSWERS TO QUESTIONS

(Q. 201)

श्री राजेश नारणभाई चुड़ासमा : सभापति महोदय, मैं आपकी अनुमति से माननीय मंत्री जी से जानना चाहता हूं कि मेरे संसदीय क्षेत्र जूनागढ़, गुजरात में राष्ट्रीय राजमार्ग परियोजना के अंतर्गत जूनागढ़ बाईपास एवं सोमनाथ से लेकर भावनगर तक …(व्यवधान) का काम निर्धारित समय से पीछे चल रहा है। मैं माननीय मंत्री जी से यह जानना चाहता हूं कि इसके काम को कब तक खत्म करेंगे और इस योजना का निर्धारित समय से पीछे चलने का कारण क्या है? …(व्यवधान)

11.01 hrs

(*At this stage, Shri Gaurav Gogoi, Shri Hibi Eden and some other hon. Members came and stood on the floor near the Table.*)

जनरल (सेवानिवृत्त) डॉ. वी. के. सिंह : सभापति महोदय, गुजरात में 36 नेशनल हाईवेज़ का काम हो रहा है…(व्यवधान) इनके काम में रुकावट आयी है, क्योंकि जमीन की दिक्कत थी…(व्यवधान) कई काम ऐसे हैं, जिनकी डीपीआर बन गयी है और उनका काम जल्दी शुरू होने वाला है।…(व्यवधान)

माननीय सभापति : आप मेरी बात सुन लीजिए।

…(व्यवधान)

माननीय सभापति : मैं आपको यह बताना चाहता हूं कि जिस तरह से पिछले तीन दिन से हाउस डिसरप्ट हो रहा है। यह हमारे लिए कोई क्रेडिट की बात नहीं है। We do not bring credit to ourselves by disrupting the proceedings of the House. The hon. Speaker was very

sad about the things that happened day before yesterday. You are very much aware of this and some of you must have met him and you must be very much aware that the manner in which the House is getting disrupted does not give any credit to anyone. The hon. Speaker has been very sad.

… (*Interruptions*)

माननीय सभापति : हम सब दुखी हैं। हम यहां अपनी बात रखने के लिए चुनकर आते हैं। We get elected to put forth our point of view and the concerns of the people before the country. The Government also has a point of view. As has been stated repeatedly, you do not have to challenge; and you are one amongst us and I am also one amongst you. So, if the hon. Speaker is feeling sad because of the activities that is happening inside the House, then he has every right to express his anguish. If he is expressing his anguish, then you cannot challenge him. You are not only challenging the Chair but also challenging the manner in which you are behaving yourself which brings discredit. A lot of things are happening in this country.

… (*Interruptions*)

HON. CHAIRPERSON: Corona Virus is a very particular issue which needs to be discussed. We want to understand, the House wants to understand and the country also wants to understand what is happening and what steps the Government is taking relating to controling the Corona Virus. It has been

spreading throughout the country now and the situation is alarming. That is the reason why I request you to please allow the House to function. Please go back to your seats. Whatever has been said has been said from the Chair. Repeatedly the hon. Speaker has requested you to go back to your seats and allow the House to function.

I would like to make one thing clear that the House can function with the participation of the Government and the Opposition.

… (*Interruptions*)

HON. CHAIRPERSON : Both of you should sit together. Both of you should sit together and find a way out and if the Government is willing to talk, you should also be prepared to talk.

… (*Interruptions*)

HON. CHAIRPERSON: If the leader of the Congress wants to say something relating to the smooth functioning of this House, I would request him to speak, otherwise there is no point doing this *halla gulla* inside the House.

… (*Interruptions*)

HON. CHAIRPERSON: It does not serve any purpose.

… (*Interruptions*)

HON. CHAIRPERSON: It does not serve any purpose.

… (*Interruptions*)

संसदीय कार्य मंत्रालय में राज्य मंत्री तथा भारी उद्योग और लोक उद्यम मंत्रालय में राज्य मंत्री (श्री अर्जुन राम मेघवाल) : महोदय, हम विपक्ष से बात करने के लिए भी तैयार हैं, चर्चा के लिए भी तैयार हैं और आपने एकदम ठीक बोला है कि हम इसीलिए इलैक्ट होकर आते हैं कि हाउस चले।**...(**व्यवधान**)** आज हमारे मंत्री जी कोरोना वायरस पर जवाब भी देने वाले हैं, स्टेटमेंट भी देने वाले हैं।**...(**व्यवधान**)**

माननीय सभापति : मैं यह कहना चाहता हूं कि दिल्ली में जो दंगे हुए हैं, वह भी इम्पॉर्टेन्ट है, कोरोना वायरस भी इम्पॉर्टेन्ट है। ऐसी काफी इम्पॉर्टेन्ट चीजें हैं, जिन पर हम चर्चा करना चाहते हैं। दिल्ली के दंगों के बारे में भी चर्चा हो और कोरोना वायरस के बारे में भी चर्चा हो। प्रॉपर नोटिस दिया जाए और उस हिसाब से हाउस को चर्चा करने के लिए अनुमति मिलेगी। मैं यह बात फिर दोहराना चाहता हूं कि स्पीकर साहब यहां की कार्यवाही को लेकर काफी दुखी हैं। पूरा देश दुखी है, जिस तरह से हाउस डिसरप्ट हो रहा है। इसलिए, मैं आपसे निवेदन करता हूं कि आप अपनी-अपनी चेयर पर जाइए और क्वेश्चन ऑवर को फंक्शन करने के लिए अलाऊ कीजिए।

…(<u>व्यवधान</u>)

माननीय सभापति : माननीय सदस्य, आप सेकेंड सप्लीमेन्ट्री पूछिए।

...(<u>व्यवधान</u>**)**

श्री राजेश नारणभाई चुड़ासमा : माननीय सभापति जी, मैं आपके माध्यम से माननीय मंत्री जी से यह पूछना चाहता हूं कि मेरे संसदीय क्षेत्र जूनागढ़ **(**गुजरात**)** में राष्ट्रीय राजमार्ग परियोजना के अंतर्गत

जूनागढ़ बाईपास खेडुत, पोरबंदर, ऊना से कोडिनार और सोमनाथ से भावनगर तक सिक्स लेन का काम चल रहा है।**...(**व्यवधान**)** वह काम समय से पीछे चल रहा है। मैं माननीय मंत्री जी से पूछना चाहता हूं कि इसका क्या कारण है और वह कब तक खत्म होगा**?...(**व्यवधान**)**

सड़क परिवहन और राजमार्ग मंत्री तथा सूक्ष्म, लघु और मध्यम उद्यम मंत्री (श्री नितिन जयराम गडकरी) : महोदय, सम्माननीय सदस्य ने जो कारण पूछे हैं, यह सच है कि इसमें देरी हुई है।**...(**व्यवधान**)** देरी होने के जो कारण हैं, पहले जो प्रॉब्लम्स थीं, वे लैंड इक्विज़िशन से रिलेटेड थीं। विशेष रूप से उनको सुलझाया गया है।**...(**व्यवधान**)** कुछ बैंकों से रिलेटेड भी प्रॉब्लम्स थीं।**...(**व्यवधान**)** बैंकों के कॉन्ट्रैक्टर और अधिकारियों की मीटिंग भी बुलाई गई है।**...(**व्यवधान**)** उस मीटिंग में इसके ऊपर विस्तृत चर्चा भी हुई है और बैंकों ने शायद आजकल में ही कुछ पैसा रिलीज़ किया है।**...(**व्यवधान**)** उससे काम को गति मिलेगी। वह काम जल्द से जल्द पूरा हो सके, इसके लिए प्रयास किए जाएंगे। हम लगातार उसकी मॉनीटरिंग कर रहे हैं।**...(**व्यवधान**)**

श्री उदय प्रताप सिंह : माननीय सभापति महोदय, आपका धन्यवाद। मैं सबसे पहले माननीय मंत्री जी का हृदय से आभार व्यक्त करना चाहता हूं कि आपकी लीडरशिप में एनएच के ऊपर जो काम हुए हैं, मुझे लगता है कि पहले कभी इस तरह से काम नहीं हुए हैं।...**(**व्यवधान**)** मैं आपके माध्यम से मंत्री जी से यह आग्रह करना चाहता हूं कि मध्य प्रदेश में मेरे संसदीय क्षेत्र में शहपुरा, नरसिंहपुर, होशंगाबाद और खंडवा, इन स्टेट हाइवेज़ को नेशनल हाइवे में परिवर्तित करने के लिए सरकार ने निर्णय लिया था और माननीय मंत्री जी ने भी उसकी घोषणा की थी।**...(**व्यवधान**)** इस पर काम कब चालू होगा और कब तक इसको पूरा करने के लिए मंत्रालय या सरकार अपना मन रखती है, मैं आपके माध्यम से माननीय मंत्री जी से यह जानना चाहता हूं**?...(**व्यवधान**)**

श्री नितिन जयराम गडकरी : महोदय, इसका डीपीआर पूरा हो गया है। काम के बारे में लैंड इक्विज़िशन के समय इन्वॉयरमेंट फारेस्ट के क्लीयरेंस की कुछ प्राब्लम्स थीं।**...(**व्यवधान**)** वह भी लगभग छूटने के कगार पर है।**...(**व्यवधान**)** सम्माननीय सदस्य ने जो अपेक्षा व्यक्त की है, हम पूरी कोशिश करेंगे कि यह काम जल्द से जल्द शुरू हो सके।**...(**व्यवधान**)**

माननीय सभापति : मैं फिर आप सभी से निवेदन करना चाहता हूं कि यहां वेल में जितने मेंबर्स खड़े हैं, हमारे हाउस के लिए कुछ रूल्स बने हैं कि कोई भी वेल में न आए। यहां से व्यवस्था भी दी जा चुकी है।

…(व्यवधान)

माननीय सभापति : मैं पूरे हाउस से यह निवेदन करना चाहता हूं कि हाउस को चलने दीजिए।

जिस तरह से हाऊस डिसरप्ट कर रहे हैं, इसमें किसी का फायदा नहीं है। मैं बार-बार कह चुका हूँ। Since yesterday, hon. Speaker has been saddened. The reason is this: It has come out in the newspapers and the media that since he has been saddened by the behaviour of some Members, he is not coming to the House. But we want to continue the system, we want to continue the democratic practice, we believe in parliamentary democracy. That is the reason why I am requesting all those who are standing in the well of the House to please go back to their seats.

… (*Interruptions*)

THE MINISTER OF PARLIAMENTARY AFFAIRS, MINISTER OF COAL AND MINISTER OF MINES (SHRI PRALHAD JOSHI): Three-fourths of the Members of this House want that the House should run and the Question Hour should go on. The Congress Party has been the root cause for the division of society for the last 70 years….(*Interruptions*) They should understand that for many days riots took place during their period. Now, the Government has taken the required action within 24 hours and on 11th March, the Government is ready to discuss the

unfortunate incident which has taken place in Delhi. Sir, I want that the Question Hour should continue. ….(*Interruptions*)

HON. CHAIRPERSON: Shri Adhir Ranjan Chowdhury may please tell the Members of his Party to go back to their seats. It never happened that Members of his Party are in the well of the House and he will be allowed to speak. That never happened. There are certain political parties who also want to make their points of view standing in their seats, when they are allowed to speak. It is not that by disruption or jumping into the well that one can make one's point of view. It is not done in this House and it is not done in parliamentary practices.

… (*Interruptions*)

HON. CHAIRPRESON: Q. No. 202 - Shri Vasanthakumar.

… (*Interruptions*)

(Q. 203)

SHRIMATI NAVNEET RAVI RANA : Sir, will the Minister of Power be pleased to state:

Whether the power sector has not been able to induce and sustain the required capacity addition matching the ever growing power demand in the country and if so, there details thereof;

The steps taken/proposed to be taken by the Government in this regard;

Whether the Government has formulated any action plan in view of the fact that increasing power generation costs due to limited fuel availability, poor financial health of State Discoms and high Aggregate Technical and Commercial losses have contributed in suppressed demand projections by State Discoms;

आपने बताया है कि ऐसी कोई जानकारी यहां हमें नहीं है। मुझे लगता है कि इस क्षेत्र में ऐसी बहुत सारी चीजें हैं, हमारे किसानों को लोडशेडिंग के कारण रात में काम करना पड़ता है तो मेरी आपसे मांग है कि ऐसी पॉवर जनरेशन और कीजिए। …(व्यवधान) लाइट पॉवर और सप्लाई कीजिए, ताकि महाराष्ट्र में जो किसान रात में काम करते हैं, वे आसानी से रात में सो सकें। मेलघाट जैसे क्षेत्र में, जहां ट्राइबल लोग रहते हैं, वहां पर ऐसे कितने ही गांव हैं, जहां पर अभी तक बिजली नहीं पहुंची है। …(व्यवधान) चिखलदरा तालुका में ऐसे 15 गांव हैं, जहां पर अभी तक बिजली नहीं है। ऐसे कितने ही गांव धारनी तालुका में हैं, जहां पर बिजली नहीं पहुंची है, पाइपलाइन आदि सब काम हो चुके हैं, परंतु अभी तक वहां पर लाइट की सुविधा लोगों को नहीं मिली है। …(व्यवधान) मैं आपसे विनती करूंगी कि ऐसे

जितने भी पिछड़े हुए क्षेत्र हैं, वहां पर अच्छे से बिजली पहुंचाई जाए, जैसे चिखलदरा तालुका में साकरघाड़िया है, मारगेड़िया है, ऐसे बहुत सारे गांव हैं, बिच्चुटेकड़ी है, डोमी है। …(व्यवधान)

HON. CHAIRPERSON: The House stands adjourned to meet again at 12 noon.

11.15 hrs

The Lok Sabha then adjourned till Twelve of the Clock.

_____

12.00 hrs

Lok Sabha reassembled at Twelve of the Clock

(Shri Rajendra Agrawal *in the Chair*)

…(व्यवधान)

PAPERS LAID ON THE TABLE

माननीय सभापति : अब पत्र सभा पटल पर रखे जाएँगे।।

आइटम नम्बर 2, श्री किरेन रिजीजू।

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS AND MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI KIREN RIJIJU): Sir, I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Nehru Yuva Kendra Sangathan, New Delhi, for the year 2016-2017, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Nehru Yuva Kendra Sangathan, New Delhi, for the year 2016-2017.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library See No. LT 2156/17/20]

(3) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Youth Affairs and Sports for the year 2020-2021.

[Placed in Library See No. LT 2157/17/20]

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS, MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI HARDEEP SINGH PURI): Sir, I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Urban Affairs, New Delhi, for the year 2018-2019, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Institute of Urban Affairs, New Delhi, for the year 2018-2019.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library See No. LT 2158/17/20]

(3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

(i) Review by the Government of the working of the Noida Metro Rail Limited, Noida, for the year 2018-2019.

(ii) Annual Report of the Noida Metro Rail Limited, Noida, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and 2 Auditor General thereon.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library See No. LT 2159/17/20]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Indira Gandhi Rashtriya Uran Akademi, Rae Bareli, for the year 2018-2019, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indira Gandhi Rashtriya Uran Akademi, Rae Bareli, for the year 2018-2019.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library See No. LT 2160/17/20]

(7) A copy of the National Capital Territory of Delhi (Recognition of Property Rights of Residents in Unauthorised Colonies) Regulations, 2019 (Hindi and English versions) published in Notification No. G.S.R.814(E) in Gazette of India dated 29th October, 2019, under Section 58 of the Delhi Development Act, 1957.

[Placed in Library See No. LT 2161/17/20]

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (GENERAL (RETD.) DR. V. K. SINGH): Sir, I beg to lay on the Table:-

(1) A copy each of the following Notifications (Hindi and English versions) under Section 10 of the National Highways Act, 1956 :-

(i) S.O.4456(E) published in Gazette of India dated 13th December, 2019, regarding rates of fees to be recovered from the users of National Highway No. 7 (New NH Nos. 30 & 34)(Jabalpur-Lakhnadon Section) in the State of Madhya Pradesh on EPC mode.

(ii) S.O.4457(E) published in Gazette of India dated 13th December, 2019, regarding rates of fees to be recovered from the users of National Highway No. 75 (Ranchi-Piska More-Bijupara Section) in the State of Jharkhand on EPC mode.

(iii) S.O.4458(E) published in Gazette of India dated 13th December, 2019, regarding rates of fees to be recovered from the users of National Highway No.

361 (Tuljapur-Ausa (including Tuljapur Bypass) in the State of Maharashtra under NHDP-IV on Hybrid Annuity Mode.

(iv) S.O.4527(E) published in Gazette of India dated 18th December, 2019, making certain amendments in the Notification No. S.O.1952(E) dated 20th June, 2017.

(v) S.O.108(E) published in Gazette of India dated 7th January, 2020, making certain amendments in the Notification No. S.O.2299(E) dated 6th June, 2018.

(vi) S.O.109(E) published in Gazette of India dated 7th January, 2020, regarding rates of fees to be recovered from the users of National Highway No. 31C (Bijni to West Bengal/Assam Border Section) and National Highway No. 31 (Guwahati to Nalbri-Bijni Section) in the State of Assam as Public Funded Project.

(vii) S.O.384(E) (in Hindi version only) published in Gazette of India dated 27th January, 2020, containing corrigendum to the Notification No. S.O.3433(E) dated 23rd September, 2019.

[Placed in Library See No. LT 2162/17/20]

(2) A copy of the National Highway Fee (Determination of Rates and Collection) Amendment Rules, 2019 (Hindi and English versions) published in Notification No. G.S.R.942(E) in Gazette of India dated 20th December, 2019 under sub-section (3) of Section 9 of the National Highways Act, 1956.

[Placed in Library See No. LT 2163/17/20]

जल शक्ति मंत्रालय में राज्य मंत्री तथा सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री रतन लाल कटारिया): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं-

(1) (एक) नॉर्थ ईस्टर्न रीजनल इंस्टिट्यूट ऑफ वाटर एण्ड लैण्ड मैनेजमेन्ट, तेजपुर के वर्ष 2017-2018 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्कारण) तथा लेखापरीक्षित लेखे।

(दो) नॉर्थ ईस्टर्न रीजनल इंस्टिट्यूट ऑफ वाटर एण्ड लैण्ड मैनेजमेन्ट, तेजपुर के वर्ष 2017-2018 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्कारण)।

[Placed in Library See No. LT 2164/17/20]

(2) कम्पनी अधिनियम, 2013 की धारा 394 की उप-धारा (2) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)–

(एक) यू.पी. प्रोजेक्ट्स कार्पोरेशन लिमिटेड, लखनऊ के वर्ष 2015-2016 और 2016-2017 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) यू.पी. प्रोजेक्ट्स कार्पोरेशन लिमिटेड, लखनऊ के वर्ष 2015-2016 और 2016-2017 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियाँ।

(3) उपर्युक्त (2) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाले दो विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library See No. LT 2165/17/20]

The Minister of State in the Ministry of Micro, Small and Medium Enterprises and Minister of State in the Ministry of Fisheries, Animal Husbandry and Dairying (SHRI PRATAP CHANDRA SARANGI): Sir, I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

(a) (i) Review by the Government of the working of the Omnibus Industrial Development Corporation of Daman & Diu and Dadra & Nagar Haveli Limited, Nani Daman, for the year 2018-2019.

[Placed in Library See No. LT 2166/17/20]

(ii) Annual Report of the Omnibus Industrial Development Corporation of Daman & Diu and Dadra & Nagar Haveli Limited, Nani Daman, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(b) (i) Statement regarding Review by the Government of the working of the Andaman and Nicobar Islands Integrated Development Corporation Limited, Port Blair, for the year 2018-2019.

(ii) Annual Report of the Andaman and Nicobar Islands Integrated Development Corporation Limited, Port Blair, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library See No. LT 2167/17/20]

12.02 ½ hrs

STANDING COMMITTEE ON WATER RESOURCES

3rd and 5th Reports

डॉ. संजय जायसवाल (पश्चिम चम्पारण): महोदय, मैं जल संसाधन संबंधी स्थायी समिति के निम्नलिखित प्रतिवेदन (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर प्रस्तुत करता हूँ:-

(1) जल शक्ति मंत्रालय– जल संसाधन, नदी विकास और गंगा संरक्षण विभाग की 'अनुदानों की माँगों (2020-21)' के बारे में तीसरा प्रतिवेदन (हिन्दी तथा अंग्रेजी संस्करण)।

(2) जल शक्ति मंत्रालय– पेयजल और स्वच्छता विभाग की 'अनुदानों की माँगों (2020-21)' के बारे में चौथा प्रतिवेदन (हिन्दी तथा अंग्रेजी संस्करण)।

(3) 'उद्योगों द्वारा जल के वाणिज्यिक दोहन का सामाजिक-आर्थिक प्रभाव' विषय पर 23वें प्रतिवेदन (सोलहवीं लोक सभा) में अंतर्विष्ट टिप्पणियों/सिफारिशों पर सरकार द्वारा की-गई-कार्रवाई के बारे में पाँचवाँ प्रतिवेदन (हिन्दी तथा अंग्रेजी संस्करण)।

———————

12.03 hrs

STANDING COMMITTEE ON HUMAN RESOURCES DEVELOPMENT

312th and 313th Reports

डॉ. ढालसिंह बिसेन (बालाघाट): महोदय, मैं मानव संसाधन विकास संबंधी स्थायी समिति के निम्नलिखित प्रतिवेदन (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ:-

(1) स्कूल शिक्षा और साक्षरता विभाग की वर्ष 2020-21 की अनुदानों की माँगों (माँग संख्या 58) के बारे में 312वां प्रतिवेदन।

(2) उच्चतर शिक्षा विभाग की वर्ष 2020-21 की अनुदानों की माँगों (माँग संख्या 59) के बारे में 313वाँ प्रतिवेदन।

———————

12.03 ½ hrs

STANDING COMMITTEE ON HOME AFFAIRS

223rd and 225th Reports

SHRI DAYANIDHI MARAN (CHENNAI CENTRAL): Sir, I beg to lay on the Table the following Reports (Hindi and English versions) of the Standing Committee on Home Affairs:-

(1) 223rd Report on 'The Constitution (One Hundred and Twenty-Fifth Amendment) Bill, 2019'.

(2) 224th Report on 'The Demands for Grants (2020-21) of the Ministry of Home Affairs'.

(3) 225th Report on 'The Demands for Grants (2020-21) of the Ministry of Development of North Eastern Region'.

_____

12.04 hrs

ELECTIONS TO COMMITTEES

(i) Coir Board

The Minister of State in the Ministry of Micro, Small and Medium Enterprises and Minister of State in the Ministry of Fisheries, Animal Husbandry and Dairying (SHRI PRATAP CHANDRA SARANGI): Sir, on behalf of Shri Nitin Gadkari, I beg to move the following:-

"That in pursuance of clause(e) of sub-rule (1) of the rule 4 and sub-rule(1) of rule 5 of the Coir Industry Rules, 1954, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the Coir Board, for a term to be specified by the Central Government".

माननीय सभापति : प्रश्न यह है:

"कि कॅयर उद्योग नियम, 1954 के नियम 4 के उप-नियम (1) के खंड (ङ) और नियम 5 के उप-नियम (1) के अनुसरण में, इस सभा के सदस्य, ऐसी रीति से जैसा कि अध्यक्ष निदेश दें, कॅयर बोर्ड के सदस्यों के रूप में कार्य करने के लिए अपने में से दो सदस्य ऐसी अवधि के लिए जो केन्द्रीय सरकार द्वारा विनिर्दिष्ट की जाए, निर्वाचित करें।"

प्रस्ताव स्वीकृत हुआ।

(ii) Advisory Council of Delhi Development Authority

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS, MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI HARDEEP SINGH PURI): Sir, I beg to move the following:-

"That in pursuance of clause (h) of sub-section (2) and sub-section(4) of section 5 of the Delhi Development Act, 1957, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the Advisory Council of the Delhi Development Authority for a term of four years, subject to the other provisions of the said Act".

माननीय सभापति : प्रश्न यह है:

"कि दिल्ली विकास अधिनियम, 1957 की धारा 5 की उपधारा (2) के खंड (ज) और उप-धारा (4) के अनुसरण में, इस सभा के सदस्य, ऐसी रीति से जैसा कि अध्यक्ष निदेश दें, उक्त अधिनियम के अन्य उपबंधों के अध्यधीन दिल्ली विकास प्राधिकरण की सलाहकार परिषद के सदस्यों के रूप में चार वर्ष की अवधि तक कार्य करने के लिए अपने में से दो सदस्य निर्वाचित करें।"

<u>प्रस्ताव स्वीकृत हुआ।</u>

———————

12.05 hrs

STATEMENT BY MINISTER

Regarding situation arising out of spread of Novel Coronavirus (COVID-19) and the steps taken by the Government of India.

THE MINISTER OF HEALTH AND FAMILY WELFARE, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF EARTH SCIENCES (DR. HARSH VARDHAN): Mr. Chairman, Sir, in continuation of the statement made by me in Rajya Sabha on 7th February and Lok Sabha on 10th February, I would further like to update the hon. Members on the present situation related to the outbreak of novel Corona Virus Disease and the actions taken by the Government of India.

As mentioned earlier, Coronaviruses are large group of viruses that cause illness in humans and animals. Rarely, animal corona viruses can also evolve and infect people and then spread between people as has been seen with Severe Acute Respiratory Syndrome (SARS) in 2003 and Middle East Respiratory Syndrome (MERS) in 2014.

Since reporting of an outbreak of Novel Coronavirus on 31st December, 2019 in China, a large number of cases have been reported across all provinces of China and other parts of the world including India. WHO has named the novel coronavirus disease as COVID-19.

As on 4th March, a total of 80,270 confirmed cases and 2,981 deaths have been reported in China. Though the daily confirmed cases and deaths have shown a downward trend in China, still new cases are being reported from Hubei province and Wuhan city, the epicentre of the outbreak. A total of 12,857 confirmed cases and 220 deaths have been reported outside China from 78 countries (including Hong Kong, Macao and Taiwan). Among these, 30 countries have reported local transmission.

World Health Organization (WHO) has declared this outbreak as a "Public Health Emergency of International Concern" (PHEIC) on 30th January, 2020 and raised the level of global risk to "very high" on 28th February, 2020. Though WHO has not declared COVID-19 to be pandemic, it has asked the countries to remain prepared. It is worth highlighting that India initiated required preparedness and action at field level since 17th January itself, much before the advice from WHO.

Once a person is exposed to the infection, the disease may develop anytime between 1-14 days. The main symptoms of novel corona virus disease are fever, cough, and difficulty in breathing. All suspected or probable cases of COVID-19 must be treated in isolation with barrier nursing and universal precautions to prevent further spread of disease.

In our country, as on 4th March, a total of 29 positive cases have been reported so far. Of these, 3 cases were reported in Kerala earlier, who have since

recovered and have been discharged already. Since last 3 days, new travel related cases have tested positive. These include one in Delhi (having travel history of Italy) and Telangana (having travel history from Dubai and contact history from person in Singapore). Both are clinically stable. Six more cases have tested positive in Agra, Uttar Pradesh having contact history with the case in Delhi. Required action as per Cluster Management plan has been initiated. Further, an Italian Tourist and his wife have tested positive in Rajasthan. 14 other accompanying tourists in this group and their Indian bus driver tested positive on their return to Delhi. All of them are reported stable. A recent positive case has also been reported in Delhi yesterday (having travel history from Italy) and is stable.

The ever-increasing magnitude of this outbreak globally calls for a concerted effort by not only the Health Department but all sectors of the Government. The hon. Prime Minister is personally monitoring the preparedness and response on a regular basis. The Government of India has initiated a series of actions to prevent entry of the disease and to contain it. I am daily reviewing the situation. A Group of Ministers consisting of Minister of External Affairs, Minister of Civil Aviation, Minister of State for Home Affairs, Minister of State for Shipping, and Minister of State for Health and Family Welfare chaired by me, has been constituted to monitor the situation. The Group of Ministers has met four times since its inception on 3rd February, 2020. The Cabinet Secretary is taking

regular reviews with all related Ministries of Health, Defence, External Affairs, Civil Aviation, Home, Textile, Pharma, Commerce and other officials including with State Chief Secretaries. My own Ministry is constantly reviewing the evolving scenario. Video Conferences are being held with States every other day.

The Government of India has also taken several measures to control the risk of novel Coronavirus infection spreading to India. Our first Travel Advisory was issued on 17th January, 2020, and as situation is evolving, the Travel Advisories are accordingly getting revised. Presently, it prescribes:

. All Regular Visas/e-Visas (including Visa on Arrival for Japan and South Korea) granted to nationals of Italy, Iran, South Korea, Japan and issued on or before 3rd March, 2020, and who have not yet entered India, stand suspended with immediate effect;

. Regular Visas/e-Visas granted to nationals of People Republic of China, issued on or before 5th February, 2020 were suspended earlier. It shall remain in force.

. Regular Visas/e-Visas granted to all foreign nationals, who have travelled to People's Republic of China, Iran, Italy, South Korea and Japan on or after 1st February, 2020, and who have not yet entered India, stand suspended with immediate effect.

. Diplomats, officials of UN and other International Bodies, OCI cardholders and Aircrew from above countries are exempted from such restriction on entry. However, their screening at point of entry is compulsory.

. Passengers of all international flights now entering into India from any port are required to furnish duly filled self-declaration form (including personal particulars i.e., phone No. and address in India) and travel history, to Health officials and Immigration officials at all the ports.

. Indian citizens are advised to refrain from travel to China, Iran, Republic of Korea, Italy and Japan and are also advised to avoid non-essential travel to other COVID-19 affected countries.

. Screening of passengers was initiated in the country since 18th January, 2020. Initially airports at Delhi, Mumbai, Chennai, Kolkata, Bengaluru, Hyderabad and Kochi were covered and subsequently, it was expanded in a total of 21 airports. As per the evolving situation, initially Universal Screening was taken up for all passengers coming *via* direct flights from China, South Korea, Japan, Iran, Italy, Hong Kong, Vietnam, Malaysia, Indonesia, Nepal, Thailand and Singapore. Since yesterday, directions have also been issued for Universal Screening for all international passengers coming in the country. Signages have been displayed at prominent places in airports and ports. In-flight announcements are being made and self-declaration forms are being filled up by all passengers. As on 4th March,

a total of 6,241 flights have been screened covering a total of 6,11,167 passengers. Teams of Specialist doctors were sent to all the airports to ensure effective screening and arrangements for isolation in the attached hospitals.

Screening of passengers has also been initiated in 12 major seaports and 65 minor ports in the country to identify passengers & crew coming from China and to isolate them in case they are found symptomatic. As on 4th March, 16,076 persons have been screened at the ports.

Government has initiated screening in all integrated check posts with bordering countries in collaboration with States of UP, Uttarakhand, West Bengal, Sikkim and Bihar and Seema Shastra Bal (SSB) and Land Port Authorities. Gram Sabhas have been conducted in villages adjoining the borders to create awareness amongst people about the disease and precautions to be taken in collaboration with Panchayati Raj Ministry. Eight Central Teams visited the bordering villages in States of UP, Uttarakhand, West Bengal, Sikkim and Bihar to review the activities at the border crossing, the conduct of Gram Sabhas and risk communication to the community. A total number of 3,823 Gram Sabhas have been conducted and 11, 20,529 people have been screened at the border check posts till now.

In view of the continuing lock down of the Hubei Province in China, the Government of India decided to evacuate the Indian students and other

professionals working in Wuhan and neighbouring cities in the Hubei Province. In a coordinated operation with Ministry of Civil Aviation, Air India, Ministry of Health and Family Welfare, two Special Air India flights were operated between Delhi and Wuhan on 31st January and 1st February 2020 that brought back a total of 654 passengers that included 647 Indian citizens (including two Indian Embassy officials who were on the ground in Wuhan to coordinate the evacuation operation) and 7 Maldivian nationals. These evacuees were kept in Army Quarantine Centre at Manesar and ITBP Camp at Chhawla. All these evacuees were tested after 14 days and on being found negative, discharged on 18th February 2020.

Further, Indian Air Force, on 26th February 2020 had evacuated a total of 112 people from Wuhan, which included 76 Indians and nationals from Myanmar, Bangladesh, Maldives, China, South Africa, USA and Madagascar. The evacuees reached Delhi on 27th February morning and are kept at ITBP camp for quarantine for a period of 14 days as per protocol. I am happy to inform that they have all tested negative so far and are stable. This flight also had carried Personal Protective Equipments, disposables and medical equipments which was given as a good-will gesture to China from Indian Government.

The Indian Embassy and Consulates are also in regular contact with the Indian Community in other parts of China and is keeping a constant track of their well-being.

Another evacuation was successfully carried out by Air India, by bringing back 124 people on 27th February morning including 5 foreign nationals who were aboard the COVID-19 infected Cruise Ship Diamond Princess from Port of Yokohama, Japan. They are kept in Army Facility at Manesar for 14 days quarantine presently. I am happy to highlight that even these evacuees have tested negative and are stable.

Regular surveillance has been initiated across the country for all cases having travel history from all major COVID-19 affected countries and for people having contact with such persons and having fever, cough or breathlessness. Through Integrated Disease Surveillance network all such persons are tracked and as on 4th March, a total of 28,529 persons were brought under community surveillance and are being regularly monitored throughout the country.

The State Surveillance Officers, District Surveillance Officers and rapid response teams of health professionals under the leadership of State Health Secretaries are monitoring all such people on a daily basis. Sufficient isolation beds have been made available in the tertiary facilities across the country to manage any outbreak.

Ministry has also issued guidelines to support States on surveillance and contact tracing, surveillance at Points of Entry, laboratory samples collection, packaging and transport, clinical management protocol and infection prevention

and control in healthcare facilities. To ensure availability of critical items like Personal Protective Equipment (PPE) & N95 masks, the export of the same was also restricted. A buffer stock of personal protective equipment & N95 masks is maintained by the States as well as by the Union Government.

National Institute of Virology, Pune is the nodal laboratory. As part of ICMR's preparedness for emerging/re-emerging infectious disease, NIV, Pune has established capacity for molecular diagnosis of COVID-19. Next generation sequencing is also established. Testing of clinical samples has also been initiated in 15 more laboratories. Another 19 laboratories are being prepared to test samples to ensure adequate geographical spread across the country. The network is being further expanded.

Risk communication material has been prepared and is widely disseminated even in regional languages through the States. Required awareness in community is ensured through technical briefings by experts in radio and television. Daily Press briefing is being held by the Ministry of Health and information is being shared through social media. A 24X7 Control Room is operational with call centre number as 011-23978046. So far, more than 9200 calls have been attended including 667 international calls.

The Government of India is in regular touch with the World Health Organisation Headquarters, regional office and country office to get updates on the evolving scenario.

Our focus is on adherence to core capacities for disease preparedness and response which include surveillance, laboratory diagnosis, hospital preparedness, logistics management, capacity building of healthcare staff and risk communication to the community. The scale and extent of our interventions have increased in alignment with the evolving situation of COVID-19 across the world and India in particular.

With the increasing global spread of the disease, we are confronted with new challenges. The contact tracing of positive cases requires tracing of hundreds of contacts in multiple locations and monitoring their health. Similarly, the cases in Agra being transmitted to family members by the confirmed case has necessitated putting up a containment plan to contain the cluster of cases in Agra.

Another major area of concern is Indian pilgrims and students stranded in Tehran and Quam, Iran, epicentres of the Iran COVID-19 outbreak. The Government of India is following up with Iran authorities for their well-being and to tie up evacuation as per the need.

In addition to manage travel related cases, additional challenge is to contain clusters due to local transmission that requires highly resource intensive

containment operations. We have provided the Containment Action Plan to all the States. A national level training workshop has been planned for all the States and hospitals from other Ministries on COVID-19 management on 6th of March, 2020 which will then be taken up to the district level. Senior officers of the Ministry have been deputed to States and UTs to review their preparedness and provide required guidance in the containment efforts.

We have designated the District Collector as the nodal officer at the field level for containment operations. States have been guided in terms of identifying containment zone, buffer zone and preparation of micro plan to ensure effective active and passive surveillance and contact tracing through inter-disciplinary teams in the areas where cases are located.

I want to inform this House that the Government is taking all necessary measures to prevent the spread of the COVID-19 in India. I seek the cooperation of all the Members of the House in creating awareness about the disease and informing the countrymen about the various preventive steps that they need to take. Thank you.

माननीय सभापति (श्री राजेन्द्र अग्रवाल): माननीय मंत्री जी ने काफी विस्तृत वक्तव्य दिया है।

…(व्यवधान)

श्री अधीर रंजन चौधरी (बहरामपुर): आप मना करेंगे तो हम नहीं बोलेंगे। …(व्यवधान)

माननीय सभापति: अधीर जी, आप मेरी बात तो पूरी होने दीजिए। मैंने मना कहां किया है?

…(व्यवधान)

माननीय सभापति: अखिलेश जी, बालू साहब, आप बैठ जाइए।

…(व्यवधान)

HON. CHAIRPERSON: Please sit down. I will just allow you to speak.

....(Interruptions)

माननीय सभापति: अधीर जी, आप सुनिए तो सही। आप मुझसे बेहतर नियमों को जानते हैं।

…(व्यवधान)

माननीय सभापति: माननीय मंत्री जी के वक्तव्य के पश्चात् सामान्यत: चर्चा की अनुमति नहीं होती है, परंतु विशेष महत्व का मसला है, इसलिए मैं कुछ माननीय सदस्यों को सुझाव के रूप में अपनी बात कहने की अनुमति दे रहा हूं। आप अपनी बात संक्षेप में रखिए। एक मिनट या मैक्सिमम दो मिनट में अपनी बात रखिए।

…(व्यवधान)

HON. CHAIRPERSON: No reply or response will be given by the hon. Minister. You can only give suggestions and seek queries whatever you want.

....(Interruptions)

माननीय सभापति: अधीर रंजन जी।

श्री अधीर रंजन चौधरी (बहरामपुर): माननीय सभापति जी, हम चर्चा में भाग ले सकते हैं, इसीलिए मैं भाग ले रहा हूं। सदन में यह प्रेक्टिस नहीं है, मैं जानता हूं, राज्य सभा में है, लोक सभा में नहीं है।

माननीय सभापति: आप बोलिए। आप अपने सुझाव दीजिए।

…(व्यवधान)

श्री अधीर रंजन चौधरी (बहरामपुर): माननीय सभापति जी, बात यह है कि SARS-CoV और MERS-CoV से परिचित हैं, यह नया कोविड-19 आ गया है। यह हमारे लिए नई समस्या पैदा कर रहा है। यह जेनेटिक बाए नेचर है। इससे हिंदुस्तान के लोग परिचित नहीं हैं इसलिए जहां कोरोना वायरस की बात उठती है, हड़कंप मच जाता है। आपको सबसे पहले यह देखना चाहिए कि कोरोना वायरस को लेकर किसी भी हालत में अफवाह न फैलाई जाए। अफवाह के कारण बड़ी हानि होने की संभावना होती है।

आप प्रिवेंटिव मीजर्स की बात कहते हैं, हमें सबसे बड़ा प्रिवेंटिव मीजर लेना चाहिए, अब मास्क बाजार से गायब होने लगे हैं। आपको पेरासीटामोल दवा का बड़ा जमावड़ा करना होगा। सबसे बड़ी बात है कि रेस्पिरेटरी हाइजीन की लोगों को जानकारी नहीं है। टीवी में कहते हैं कि सेनिटाइजर यूज़ करो, हर वक्त हाथ धोने के लिए साबुन और पानी यूज़ करो। हिंदुस्तान के लोग इसके आदी नहीं हैं। सेनीटाइजर कितने लोगों के पास है, मुझे इसकी जानकारी नहीं है, खासकर मेरे पास तो नहीं रहता है। साबुन, पानी और सेनीटाइजर हर गांव में मुहैया कराने के लिए आपको कुछ तो कार्रवाई करनी पड़ेगी।

आप बाहर से आने वाले लोगों के लिए एयरपोर्ट पर स्क्रीनिंग करते हैं, लेकिन हिंदुस्तान के बॉर्डर तो लोग लैंड से भी क्रास करते हैं। आप गांव-गांव में नियोजित करते हैं, डिप्लाय करते हैं, अच्छा है, लेकिन पंचायत में इस तरह की सुविधा मुहैया कराने के लिए क्या कर रहे हैं? साथ-साथ मैं सलाह दूंगा

कि आप वायरोलॉजी टैस्ट की बात कर रहे हैं, इसकी सुविधा हर डिस्ट्रिक्ट में होनी चाहिए। आप एक हैल्पलाइन भी तैयार कीजिए।

हमारे लिए कोरोना वायरस एक एलियन डिसीज़ आ गई है। यह दुनिया में 60 देशों में फैल रही है। सबसे पहली बात यह है कि हिंदुस्तान 130 करोड़ वाली आबादी वाला देश है। यहां दूरदराज़ गांवों में लोगों को कैसे पता चलेगा? सबसे बड़ी बात है कि बच्चों की सुपरविजन बहुत जरूरी है। हमारी तो उम्र हो गई है, हम तो जानकारी ले लेते हैं, लेकिन बच्चों के सिम्पटम्स को समझने के लिए आपकी तरफ से मैसिव और इन्टेन्सिव कैम्पेनिंग होनी चाहिए। …(व्यवधान) वल्नरेबल एरिया आइडेंटीफाई करना चाहिए। वल्नरेबल एरिया में मैसिव और इन्टेन्सिव कैम्पेनिंग होनी चाहिए, खास कर बच्चों पर ज्यादा ध्यान देने की जरूरत है।

दवाई, मास्क, सेनीटाइजर और रेस्पिटरेटरी हाइजीन के विषय पर पूरा कैम्पेन होना चाहिए, जागरूकता होनी चाहिए। हमारे नेता राहुल गांधी जी सरकार को पहले ही सतर्क कर चुके थे कि इस तरह के हालात पैदा होंगे।

HON. CHAIRPERSON : Kanimozhi ji, please try to be brief. Conclude within a minute.

… (*Interruptions*)

SHRIMATI KANIMOZHI KARUNANIDHI (THOOTHUKKUDI): Sir, the Minister, in his Statement, has clearly told us that they have been warned of this in the month of January and that they have taken a lot of steps in this regard. I congratulate him for that. He has also mentioned that there is only one Virology Institute in the whole country, which is in Pune. I think it is not sufficient because it is a global

epidemic. It is an international threat. We should have this Institute at least in different zones of the country. I think they had adequate time to establish that and they should have done that.

I would like to say one more thing. Hospital management is within the cities. Quarantining of patients is done within the city hospitals. As you are aware, this is the most transmissible disease compared to MERS and SARS. This is much more transmissible. So, taking the patients inside the city and quarantining them inside the hospitals is not a right move. I think you should have the required medical facilities closer to the airports where they can be screened and other aspects of hospital management can be carried out.

I think thermal screening is not available in most of the airports. It is not there at all. I have gone myself to the airport to receive people who came from abroad. Thermal screening was not done there. I think that has to be done. The swab test is also not being conducted. Rather than having thermal screening, they are asking the people who are coming back from foreign countries to reveal where all they have travelled on their own. I think that will not be sufficient.

I also think that masks are not available. There is a panic among the people all over the country that masks and medication are not available in adequate quantity. Thank you.

PROF. SOUGATA RAY (DUM DUM): It is good that the House, after a four-day hiatus, has gathered in peace to discuss a serious matter affecting the health of the people. COVID-19 or the Coronavirus Disease is a new one. Earlier, we had the problem of Ebola virus. This Coronavirus originated from Wuhan in China and has now spread to Iran, Italy, South Korea, etc.

माननीय सभापति : सौगत बाबू आप सुझाव दीजिए। हिस्ट्री में क्यों जा रहे हैं।

प्रो. सौगत राय : आप तो पहले इतना इम्पेशन्ट नहीं थे। मैं आपको बहुत दिनों से जानता हूं।

माननीय सभापति: मैं अभी भी नहीं हूं।

प्रो. सौगत राय : आप धीरज क्यों खो रहे हैं। अच्छा हो रहा है। हाउस शांति से चर्चा चल रहा है। कृपया आप इसमें टिप्पणी मत कीजिए। मैं शॉर्ट में खत्म कर दूंगा।

Viruses are something which are very small. They cannot be seen with naked eye. …(*Interruptions*) Viruses cannot be seen under microscope. They can be diagnosed only under electron microscopes. So, there is no cure to any viral disease. You can do only symptomatic treatment. One can only try to contain the disease by avoiding physical contact. Do not shake hands. Keep a three-feet distance. Cover your eyes, mouth and nostrils. So, these are things which have to be communicated to the people.

I suggest to the Minister that in every TV channel and radio, there should be a 15-second clip to advise the people not to panic. There is a great panic throughout the country. But so far only 29 people out of 130 crore of population

have been positively diagnosed. So, compared to other countries, in our country the situation is still under control. The Government of India has taken certain steps, especially with regard to airports and land ports. But as Shri Adhir Ranjan Chowdhury had mentioned, ours is a long and porous border and Wuhan in China is rather close to us.

माननीय सभापति : मैं माननीय सदस्यगण से यह अनुरोध कर रहा हूं कि यह चर्चा नहीं हो रही है। ऑनरेबल मिनिस्टर ने स्टेटमेंट दिया है, उस पर आपको सुझाव देना है। Please be pointed and be brief. That is all.

…(व्यवधान)

प्रो. सौगत राय : सर, मेरा सुझाव समाप्त हो गया है। कोरोना वायरस से फीवर होता है, कफ होता है और कफ से ड्रॉपलैट्स निकलती हैं। So, you have to advise the people not to shake hands, keep a three-feet distance, not to step on the droplets etc.

श्री अरविंद सावंत (मुम्बई दक्षिण): माननीय चैयरमेन सर, माननीय मंत्री जी ने विस्तृत रूप में स्टेटमेंट दिया है, उसके लिए मैं उनका अभिनन्दन करता हूं। उन्होंने बहुत डिटेल में बताया है। इसमें समाधान की बात यह है कि अभी तक इससे सिर्फ 28 लोग ही पीड़ित हैं। इसलिए डर नहीं लग रहा है फिर भी यह डर दोनों तरफ से पैदा हुआ है। मैं एक रिक्वेस्ट करने के लिए खड़ा हुआ हूं। खासकर उनके लिए जो भारतीय दूसरे देशों में फंसे हुए हैं, उनके परिवार यहां पर पेनिक हैं। उनकी वहां पर क्या स्थिति है, यह समझ में नहीं आ रहा है। ईरान में लगभग एक हजार से भी ज्यादा लोग फंसे हुए हैं तो सरकार उनको अपने देश में लाने के लिए क्या कदम उठा रही है, इसकी जानकारी उनके परिवार के लोग भी चाहते हैं। आपने अपने स्टेटमेंट में कहा है कि हमने उनकी तरफ ध्यान देने के लिए ईरान में

बात की है, लेकिन वे वापस कब आएंगे, इसकी चिंता बहुत से लोगों को है। इस पर सरकार क्या कदम उठा रही है? कनिमोझी जी ने वायरोलॉजी के लिए भी कहा है तो यह बहुत इम्पॉर्टेंट है। इसका देश में एक ही इंस्टिट्यूट है अगर देश में और भी होंगे तो अच्छा होगा।

SHRI KANUMURU RAGHURAMA KRISHNARAJU (NARSAPURAM): Thank you, Chairman, Sir, for giving me an opportunity to talk on this important subject, which is shaking the whole world.

In this regard, of course, majority of the things have already been cleared by our hon. Minister. What I would like to submit here is that all our traditional Hindu culture, for example, not to shake hands, do *namaste* etc. have to be demonstrated …(*Interruptions*) and also *adab* …(*Interruptions*) These are all very good habits …(*Interruptions*) All the Indian culture has to be clearly demonstrated and let there be advertisement on this …(*Interruptions*)

श्री कौशलेन्द्र कुमार (नालंदा): माननीय सभापति महोदय, माननीय मंत्री जी ने कोरोना वायरस पर अपनी बात रखी है, उसके लिए आज पूरा देश चिंतित है। माननीय मंत्री जी ने हर बात को विस्तार से रखा है, मैं उसके लिए उनको बधाई देता हूं। इससे पूरा देश चिंतित है। आज लोगों में भय व्याप्त है। मेरा एक ही सुझाव होगा कि पंचायत स्तर से लेकर जिला स्तर तक इसका कोई ना कोई समाधान निकलना चाहिए। जहां पर भी इसके बारे में पता चले, वहां पर उसको तुरन्त पकड़ने का प्रयास होना चाहिए। आज हमारे देश के प्रधान मंत्री जी भी चिंतित हैं। मैं माननीय मंत्री जी को बधाई देता हूं कि अन्य देशों से पहले आज हमारे मंत्री जी चिंतित हैं।…(व्यवधान)

SHRI BHARTRUHARI MAHTAB (CUTTACK): Mr. Chairman, Sir, we have got a very exhaustive statement from the hon. Health Minister relating to the preparedness of our country and also what is happening outside.

For the last two or three decades, virus has become more pandemic and the earlier diseases that were actually affecting the human race have subsided to a very great extent because of the exploration that has been made through medical science.

A number of viruses has affected our country. Indian scientists were also praised throughout the world when Ebola affected large parts of Africa.

Today, I would like to impress upon the Government that they should disseminate information about the exploration our medical scientists are making to mutate the virus, which has caused this terrible disease throughout the country.

We are told that by month of May adequate medicine will be tested and also brought out in the market. But the panic that has been created throughout the world and also in our country is this. Is this virus only confined to the winter season? If it is going to have similar or same effect also in summer, then there would be no end to it.

What has been also stated is that this virus effects in a major way those people who are above 60 years. The children are seldom affected.

PROF. SOUGATA RAY : Children are also affected. It is children and old people.

SHRI BHARTRUHARI MAHTAB : Yes, but it is very miniscule. When you have a Professor sitting next to you, then you have lot of suggestions also coming, but they should go to the Government.

Here, I would also like to mention that screening of international passengers at airports is a necessity. We have a screening facility in Delhi also, but all airports that have international flights including Bhubaneswar should have screening facilities as well as quarantine facilities. When I travelled to Africa, at that time I was quarantined before I went there. I was asked to take an injection, and I was quarantined near the Delhi airport.

PROF. SOUGATA RAY: It was for Yellow Fever.

SHRI BHARTRUHARI MAHTAB : Yes, it was for Yellow Fever. Now, again you have made a point.

But my suggestion is that quarantine system -- as has been suggested by hon. Member from DMK -- should not be done in a medical college or medical facility that is available today where large number of patients / people visit. It should be exclusive as it was done in Haryana when Indians came from Wuhan, China.

Therefore, my earnest request is that you should also take the State Governments along with you; give them advisory; and also provide certain amount of funding so that they can help in eradicating this disease.

श्री रितेश पाण्डेय (अम्बेडकर नगर): धन्यवाद, अधिष्ठाता महोदय। कोविड-19 का जो प्रकोप हमारे देश में फैल रहा है, यद्यपि वह दुखद है, लेकिन सरकार ने इसका संज्ञान लेकर आज संसद में इस पर विस्तार से अपना वक्तव्य दिया है, इसके लिए मैं मंत्री जी को धन्यवाद देता हूं।

मान्यवर, मेरे दो-तीन सुझाव हैं, मेरा अनुरोध है कि सरकार इनको गंभीरता से ले। अभी मास्क की बात हुई थी और यह भी बताया गया है कि सरकार ने उसका एक्सपोर्ट रोक दिया है, लेकिन उसके दाम कंपनियां अपने आप बढ़ाती चली जा रही हैं। जो मास्क 15 रुपये में मिलता था, आज वह 500 रुपये में मिल रहा है। उसके साथ-साथ, जो हैण्ड सैनिटाइजर की बात हो रही है, साबुन आदि चीजों की बात हो रही है, उनके भी दामों पर अच्छी निगाह रखी जाए। जो हैण्ड सैनिटाइजर 50 रुपये या 150 रुपये में मिलता था, आज वह 500 रुपये का मिल रहा है। यहां पर कुछ कंपनियां इकोनोमिक अपॉर्चुनिटी देखकर, इस प्रकोप का फायदा उठाकर अपनी जेबें गरम करना चाहती हैं। मेरा सरकार से अनुरोध है कि इस पर खास निगाह रखी जाए, क्योंकि जो इस देश के सबसे गरीब लोग हैं, अगर उनमें यह फैलता है तो बहुत तेजी से फैलेगा और उनको ये सुविधाएं देना जरूरी है।

खास तौर से, उत्तर प्रदेश के बारे में मेरा एक अन्य सुझाव है। उत्तर प्रदेश में छः लोग इससे ग्रसित हुए हैं। मेरा निवेदन है कि उत्तर प्रदेश में लखनऊ एयरपोर्ट पर भी थर्मल स्क्रीनिंग लगाई जाए और वहां पर वायरोलॉजी का एक सेंटर खोला जाए। साथ ही, हरेक मेडिकल कॉलेज में ऐसा सेंटर होना चाहिए। मेरा सरकार से यही अनुरोध है। धन्यवाद।

HON. CHAIRPERSON: I would again and again request all of you to be brief.

श्री नामा नागेश्वर राव (खम्माम): धन्यवाद, चेयरमैन सर। अभी ऑनरेबल मिनिस्टर साहब ने काफी डिटेल के साथ बताया है कि सेंट्रल गवर्नमेंट ने क्या-क्या एक्शन्स लिए हैं और किस तरह से इसकी मॉनीटरिंग कर रहे हैं। उन्होंने बहुत अच्छी तरह से पूरे हाउस को बताया है और हाउस के थ्रू पूरे देश

को बता दिया है, उसके लिए मैं सबसे पहले ऑनरेबल मिनिस्टर साहब को धन्यवाद देता हूं। आज वायरस के बारे में मेरा एक क्वेश्चन था, उसके बारे में एक्सटर्नल अफेयर्स मिनिस्टर ने रिप्लाई दिया है।

उस रिप्लाई में और माननीय मंत्री जी के उत्तर में कुछ डिफरेंस है। जापान, यूएई में आलरेडी अफेक्टेड लोग हैं। उन लोगों को अभी तक इंडिया में लेकर नहीं आए हैं। माननीय मंत्री जी उन अफेक्टेड लोगों के बारे में थोड़ा बता दें।

महोदय, इसके साथ-साथ मेरे तीन-चार वेल्युएबल सुझाव हैं। आपने बीफ्रिंग में बताया था कि स्पेशल इक्विपमेंट्स और क्रिटिकल इक्विपमेंट्स की रिक्वायरमेंट है। मैं केंद्र सरकार से कहना चाहता हूं कि सभी राज्यों के लिए क्रिटिकल इक्विपमेंट्स और स्पेशल इक्विपमेंट्स इमिडिएटली देने चाहिए। केंद्र सरकार को राज्यों के लिए कोरोना वायरस की रोकथाम के लिए विशेष फंड रिलीज करना चाहिए। हमने मीडिया द्वारा देखा है कि वर्ल्ड बैंक 12 बिलियन डॉलर रिलीज कर रहा है। इसी तरह सैंट्रल गवर्नमेंट को इस पर्टिकुलर वायरस के लिए इमिडिएटली फंड रिलीज करना चाहिए। माननीय सदस्या कनिमोझी जी ने बहुत अच्छा प्वायंट बताया कि तेलंगाना में दिन-रात हमारे मुख्य मंत्री इस वायरस को कंट्रोल करने के लिए काम कर रहे हैं। तेलंगाना में एक व्यक्ति इससे अफेक्ट हुआ है। हम लोग कंट्रोल रूम बनाकर इस वायरस की रोकथाम के लिए काफी कुछ कर रहे हैं।

मेरा एक और सुझाव है कि इस बीमारी को आगे बढ़ने से रोकने के लिए एक्सपर्ट डाक्टर्स की टीम को लगा दीजिए।

माननीय सभापति : आप अपनी बात समाप्त कीजिए। यदि कोई सुझाव आ गया है, तो उसे रिपीट करने की जरूरत नहीं है।

श्री अखिलेश यादव।

श्री अखिलेश यादव : सभापति जी, मैं आपको धन्यवाद देता हूं कि आपने मुझे अपनी बात रखने का मौका दिया है। मैं सभी माननीय सदस्यों की बात से अपने को जोड़ता हूं। माननीय मंत्री जी ने बहुत तैयारी की है। मैं आपके माध्यम से सरकार से कहूंगा कि सरकार प्रचार करने में बहुत आगे है। यह गंभीर बीमारी है।...(व्यवधान) आप मेरी बात को सुन लीजिए, आपके काम की ही मैं बात कर रहा हूं।

महोदय, यह बीमारी दुनिया के बाद भारत में आई है। हम उत्तर प्रदेश से हैं, यह बीमारी आगरा में फैल गई है। मैं सरकार से निवेदन करूंगा कि इस बीमारी का इतना प्रचार करे कि लोगों तक बात पहुंच जाए और इस बीमारी को रोका जा सके। यहां से, आपकी तरफ से और हमारी तरफ से ऐसा कुछ न जाए, जिससे लोग और डरने लगें। वैसे भी सरकार बहुत डराती है। मंत्री जी ने कई प्रकार की तैयारियों की बात कही है।

माननीय सभापति : अखिलेश जी, आप सुझाव दीजिए।

श्री अखिलेश यादव : सभापति जी, उत्तर प्रदेश में स्वास्थ्य विभाग की हालत बहुत खराब है। सरकार इस बीमारी के लिए अलग से व्यवस्था करे। यदि इसकी अलग से निगरानी नहीं की जाएगी, तो यह बीमारी कंट्रोल में नहीं आएगी। अभी यह बीमारी हवाई जहाज से आई है, जहां स्क्रीनिंग की व्यवस्था नहीं है, यदि इस पर कंट्रोल नहीं किया गया और यह बीमारी ट्रेन द्वारा गरीबों के बीच आ गई, तो बहुत लोगों की जान चली जाएगी।

SHRIMATI SUPRIYA SADANAND SULE (BARAMATI): Sir, I thank the hon. Minister for his absolute detailed reply. I would like to put on record about my State. I am grateful to the hon. External Affairs Minister, Dr. Jaishankar who has been very cooperative whenever we reached out to him to help some people from Iran. I would like to thank him on behalf of my State.

In the budget for the Health Ministry, monies which are allocated for epidemic is very abysmal. Could you increase that? I think all the States, including my State, need support in this regard. There are gaps with the availability of medication. Is this the time you could help the States?

In this regard, there are a lot of doctors on various channels; and there are articles written. You have taken four meetings, which is much appreciated by us. Could you do a daily briefing to the media so that there is only one story that goes out? In every channel some doctors saying something. We do not know whom to believe and whom not to believe. So, could you take one guideline and speak regularly so that we all can speak in one voice and follow what the Government gives us.

SHRI HASNAIN MASOODI (ANANTNAG): Sir, through you, I would like to invite the attention of the hon. Minister to the plight of 350 students from Kashmir who were stranded in Iran. I have taken up the matter with the Minister of External Affairs; I have met him twice. But nothing is being done; just a passing reference is made in the statement made by the hon. Minister. There are one thousand pilgrims from Kargil and 350 students from Iran who are stranded. They are confined in hostels and they do not have access to the eatables. The Government, it appears to me, is unmindful of the plight and no urgency is being shown at all.

Why should Kashmir be at a receiving end in every sector, be it political aspirations, be it good governance or be it the sovereign stand in Iran.

Having regard to sweeping due to the Coronavirus, Iran is next after China. I want to draw the attention of the Government that they should have taken steps during last ten days to evacuate and get back the students. In the clarification, I expect a statement from the hon. Minister that within a specific timeframe, the students would be called back.

SHRI JAYADEV GALLA (GUNTUR): Many of the hon. Members have already spoken about the health issues that are arising out of Coronavirus. My point is that the most important thing is the personal hygiene and habits for which the awareness needs to be taken across the country. Also, equally important, we are in the Budget Session, we need to understand the economic impact of this virus because people are expecting a global economic impact. Some people are saying that there could be a slowdown in the global GDP growth to 1 to 2 per cent. If that happens, India is not going to be exempt from that. When we are already looking at our GDP growth going below 5 per cent, because of this virus, it may come down to 3 per cent and if it comes down to 3 per cent, what will happen to our economy? This is the Budget Session, the focus needs to be on the economic impact of this virus on our country.

श्रीमती नवनीत रवि राणा (अमरावती) : माननीय सभापति जी, मुझे लगता है कि मंत्री जी ने बहुत डिटेल में समझाया है और जिस तरीके से बाकी माननीय सदस्यों ने बताया है कि टी.वी. पर अलग-अलग प्रचार चल रहा है। कोई बोल रहा है कि तापमान 30 डिग्री होगा तो कोरोना वायरस खत्म होगा या कैसे होगा। मैं बताना चाहूंगी कि कल से कई फोन आ रहे हैं जो बाहर विदेश से लोग यहां पर ट्रेवल कर रहे हैं, उन्हें तो हम रोक रहे हैं परंतु टूर एंड ट्रैवल से जिन्होंने अपनी-अपनी ट्रिप्स बुक की हैं, उनके फोन आ रहे हैं कि अगर हमें अपना टूर पोस्टपोन करना है तो टूर ट्रैवल्स को अगर वे लैटर दे रहे हैं कि हमें अपनी ट्रिप पोस्टपोन करनी है, हमें विदेश में नहीं जाना है, तो उसके लिए मैं विदेश मंत्री जी और हैल्थ मिनिस्ट्री से रिक्वैस्ट करूंगी कि उनके टूर ट्रैवल्स केंसिल न करते हुए जिससे न उनका नुकसान हो और न ट्रैवल करने वालों का नुकसान हो, उनके लिए कुछ सोचा जाए और विदेश मंत्री जी को एनाउंस करना चाहिए कि जब तक विदेश मंत्री जी यह सूचित न करें कि अब पूरे विश्व में चिन्ता करने जैसी कोई भी बात नहीं है, अब आप ट्रैवल कर सकते हैं। हमारी हैल्थ मिनिस्ट्री ने कहा है कि पिछले चार-पांच दिनों से नोएडा के दो स्कूल बंद किए हुए हैं। इसका कारण बताना चाहिए।

ADV. A.M. ARIFF (ALAPPUZHA): Sir, I would like to mention the experience of Kerala. As far as Kerala is concerned, there were three persons infected with Coronavirus. They were coming from China. All the three reported cases were treated very well and they have been discharged from the hospital. It is well appreciated by the WHO and the Central Government. So, I request the Central Government to learn from the experience of Kerala and follow it everywhere in India.

SHRI E.T. MOHAMMED BASHEER (PONNANI): The hon. Minister's detailed statement on the preparedness about tackling the threat of Coronavirus is good.

As correctly pointed out by the other hon. Members, I also emphasise the need for improving the testing facilities at the airports itself. Similarly, awareness creation is also very important in this case.

SHRI N. K. PREMACHANDRAN (KOLLAM): Sir, I have three suggestions regarding tackling Coronavirus. The first suggestion is regarding the test of Coronavirus. There are two ways to detect a virus, one is through the genetic material, DNA or RNA, and second is to detect the protein of the virus. The rapid test is to detect the protein. As Kanimozhi ji has stated, it is quite unfortunate to state that we have only one institute to check the virus, the National Institute of Virology. We have virology institute in the State of Kerala in Alleppey which has to be strengthened and empowered.

I am getting so many telephone calls from the people from Kuwait. Those who are coming from Kuwait are not able to travel because they have to submit a certificate that they are not infected with the Coronavirus. So, I seek the intervention of the Ministry of External Affairs so as to resolve that problem. That is number one point.

Secondly, as Arif Ji and Mohammad Basheer Ji have stated, in Kerala we had three confirmed cases and 2,400 suspected cases. How were they managed? I want to share our experience with the hon. Minister. All the 2,400 suspected cases were isolated in their respective homes, not in a public place.

Decentralised management with the help of the local bodies is required. There is no treatment for this. It can only be managed. Proper management at the decentralised level with the help of the local bodies is needed. So, the local bodies have to be taken into confidence so as to address this issue. Also, the Gram Panchayats and the local bodies should be provided assistance. Thank you.

श्री हनुमान बैनिवाल (नागौर): सभापतिि महोदय, 'कोरोना वायरस' की वजह से पूरे देश के अंदर खौफ है। मैं स्वास्थ्य मंत्री जो को धन्यवाद दूंगा। 'कोरोना वायरस' से पूरे विश्व के लोग बहुत डर गए हैं, हर जगह 'कोरोना'-'कोरोना' की आवाज सुनाई दे रही है। हिन्दुस्तान के अंदर ऐसा लग रहा था कि इससे बड़ा नुकसान होगा, लेकिन मंत्री जी और हमारी सरकार ने इस पर नियंत्रण पा लिया।

सभापति महोदय, मैं एक मिनट में अपनी बात समाप्त करूंगा। यहां 'कोरोना वायरस' के 29 मरीज हैं। 'कोरोना वायरस' के मरीज ज्यादातर इटली से आए हैं। इसमें मैं एक ही बात कहना चाहता हूं। अधीर रंजन जी ने बोला था कि सबसे पहले राहुल जी ने पूछा, तो …*

माननीय सभापति : नो।

…(<u>व्यवधान</u>)

श्री हनुमान बैनिवाल : सभापति महोदय, …*…(व्यवधान)

* Not recorded.

12.56 ½ hrs

(At this stage Shri Gaurav Gogoi and some other hon. Members came and stood on the floor near the Table.)

माननीय सभापति : नो, यह कार्यवाही में नहीं जाएगा। इसे कार्यवाही से निकाल दिया गया है।

…(व्यवधान)

श्री हनुमान बैनिवाल : सभापति महोदय, …* …(व्यवधान)

माननीय सभापति : हनुमान जी, आप क्या कर रहे हैं**?**

…(व्यवधान)

माननीय सभापति : सभा की कार्यवाही दो बजे तक के लिए स्थगित की जाती है।

12.57 hrs

The Lok Sabha then adjourned till Fourteen of the Clock.

———

* Not recorded.

14.00 hrs

The Lok Sabha reassembled at Fourteen of the Clock.

(Shrimati Rama Devi *in the Chair*)

…(व्यवधान)

MATTERS UNDER RULE 377*

माननीय सभापति : नियम 377 के अधीन मामलों को सभा पटल पर रखने की अनुमति प्रदान की जाती है, माननीय सदस्य नियम 377 के अधीन मामले सभा पटल पर दे दें।

…(व्यवधान)

* Treated as laid on the Table.

(i) Need to expedite construction of Railway Overbridge on level crossing no. 18-B on Nasirabad-Beawar road in Ajmer parliamentary constituency, Rajasthan

श्री भागीरथ चौधरी (अजमेर):मेरे संसदीय क्षेत्र अजमेर (राजस्थान) में नसीराबाद-ब्यावर मार्ग पर नसीराबाद स्टेशन पर समपार फाटक संख्या - 18बी के स्थान पर रेलवे ऑवर ब्रिज स्वीकृत होने के बावजूद न बनाये जाने के कारण लोगों को भारी समस्याओं से जूझना पड़ रहा है। समपार फाटक के एक ओर जहां 150 बैड का हॉस्पिटल, रोडवेज स्टैण्ड, एस0डी0एम0 कार्यालय, न्यायालय, पुलिस थाना आदि हैं जबकि दूसरी ओर आवासन मंडल कॉलोनी, सीमेन्ट फैक्ट्रियां, 15-20 गांव, मिलिट्री कॉलोनी आदि स्थित हैं। यह रेल लाइन मालगाड़ियों एवं यात्री गाड़ियों के कारण काफी समय तक बाधित रहती है जिससे जन सामान्य को भारी समस्याओं व समय की बर्बादी का सामना करना पड़ता है।

अतः सरकार इस पर शीघ्रतिशीघ्र उचित निर्देश देकर रेलवे ऑवर ब्रिज बनाने के लिए उचित कार्यवाही करावें।

(ii) Regarding Faculty and facilities in AIIMS like Institutes in the country

श्री रमापति राम त्रिपाठी (देवरिया): सरकार ने पूरे देश में स्वास्थ्य के सेवा क्षेत्र में काफी संख्या में एम्स जैसे अस्पताल खोले हैं। इसके बावजूद भी चिकित्सकों के अभाव के कारण इलाज काफी प्रभावित हो रहा है, खास करके उत्तर प्रदेश के बड़े राज्यों में एम्स खुल गये हैं, ओ.पी.डी. कार्ड बनाने के लिए काफी लम्बी लाइन में खड़ा होना पड़ता है। ऑपरेशन की सुविधा भी अपर्याप्त है। लम्बे समय की अवधि मिलने के बाद कई बार मरीज की मृत्यु हो जाती है।

मैं सरकार से मांग करता हूँ कि दिल्ली के एम्स की तरह नये सरकारी मेडिकल कॉलेज तथा नर्सिंग कोच के संस्थानों को भी बढ़ावा देते हुए पैरामेडिकल स्टॉफ की भर्ती करायी जाये जिससे मरीजों की गंभीर बीमारियों का समय पर इलाज अपने ही प्रदेश में हो सके और दिल्ली में आने-जाने की कठिनाइयों से बच सके।

(iii) Need to set up a modern Trauma Centre in Gorakhpur, Uttar Pradesh

श्री रवि किशन (गोरखपुर): मेरे संसदीय निर्वाचन क्षेत्र गोरखपुर में ट्रॉमा सेन्टर की स्थापना की नितांत आवश्यकता है। गोरखपुर पूर्वांचल का प्रमुख नगर होने के साथ साथ पड़ोसी राष्ट्र नेपाल के भी समीप है। गोरखपुर देश के प्रमुख राजमार्गों से सीधे जुड़ा हुआ है। आये दिना इन राजमार्गों पर सड़क दुर्घटना होती रहती है लेकिन सही समय उपचार नहीं होने के कारण बड़ी संख्या में लोगों की मौत हो जाती है। गोरखपुर शहर में कई बड़े अस्पताल हैं लेकिन वहां पहुंचने में काफी देर हो जाती है और समय पर उपचार उपलब्ध नहीं हो पाता है। सहजनवां और गोरखपुर के बीच राष्ट्रीय राजमार्ग 29ई और 18 पर केन्द्र सरकार के द्वारा एक आधुनिक ट्रॉमा सेंटर की स्थापना की जाए ताकि दुर्घटनाग्रस्ता लोगों को आकस्मिक चिकित्सा सुविधा प्राप्त हो सके।

अतः मैं केन्द्र सरकार से अनुरोध करता हूँ कि गोरखपुर में एक अति आधुनिक ट्रॉमा सेन्टर की स्थापना अविलम्ब करने की कृपा करें।

(iv) Need to appoint skilled technicians for maintenance of water tanks under 'Har Ghar Nal Se Jal' scheme

श्री रविन्दर कुशवाहा (सलेमपुर): भारत सरकार की महत्वकांक्षी योजना "हर घर नल से जल" के अन्तर्गत देश की सभी ग्राम सभाओं में बनी या निर्माणाधीन पानी की टंकियों को बनाकर सरकार ग्राम सभाओं के सुपुर्द कर रही है। महोदय आपको अवगत कराना है कि ग्राम सभाओं के पास कोई प्रशिक्षित टेक्निशियन नहीं होने के कारण टंकियों का रख-रखाव व पानी की सप्लाई का सुचारू रूप से संचालन नहीं हो पा रहा है या नहीं हो पायेगा। मेरे संसदीय क्षेत्र सलेमपुर (उत्तर प्रदेश) में बहुत सारी पानी की टंकियां विगत कई वर्षों से बन्द पड़ी हैं जिनकी कोई सुध लेने वाला नहीं है जिससे आम जन को अत्यन्त कठिनाईयों का सामना करना पड़ रहा है। महोदय मेरा क्षेत्र हैवी मैटेल (आर्सेनिक युक्त) पानी का क्षेत्र है। पानी की टंकियों के सुचारू रूप से न चल पाने के कारण सभी लोग हैवी मैटेल (अर्सेनिक युक्त) पानी पीने के लिए मजबूर हैं।

अतः मैं माननीय मंत्री जी से अनुरोध करता हूँ कि इस गंभीर विषय पर ध्यान देते हुए अपने स्तर से प्रत्येक ग्राम सभाओं में कौशल विकास के द्वारा प्रशिक्षित टेक्निशियन युवाओं की भर्ती की जाए जिससे रोजगार का भी सृजन होगा और सरकार के कौशल विकास कार्यक्रम को भी बढ़ावा मिलेगा।

(v) Need to provide employment to people of Narmada district in Gujarat

श्री मनसुखभाई धनजीभाई वसावा (भरूच): स्टेच्यू ऑफ यूनिटी विश्व की सबसे बड़ी सांस्कृतिक परियोजना है। यह हमारे लिए गौरव की बात है कि स्टेच्यू ऑफ यूनिटी की वजह से पूरे नर्मदा जिले तथा गुजरात को प्रसिद्धि मिली है। इसी धरोहर की वजह से इस क्षेत्र में पर्यटन को बढ़ावा मिल रहा है परन्तु जिन लोगों ने सरदार सरोवर प्रोजेक्ट और स्टेच्यू ऑफ यूनिटी के प्रोजेक्ट में अपनी कीमती जमीन दी है, नर्मदा जिले के उन परिवारों के स्थानीय युवाओं को पर्याप्त मात्रा में नौकरी और रोजगार नहीं मिल रहा है।

इस सम्बन्ध में लगातार शिकायतें आती रही हैं तथा कुछ संगठन इसके लिए आंदोलन भी कर रहे हैं। इस सम्बन्ध में मेरा सरकार से आग्रह है कि नर्मदा जिले के स्थानीय युवाओं को रोजगार तथा नौकरी के अवसर उपलब्ध कराये जाएं।

(vi) Need to impart technical training to women to improve their skills

श्रीमती दर्शना विक्रम जरदोश (सूरत): महिला सशक्तिकरण आज की आवश्यकता और वर्तमान सरकार की प्राथमिकता रही है। सरकार ने वर्तमान बजट में महिलाओं को काफी तवज्जो दी है। मेरे मानना है की इस क्षेत्र में जितना काम किया जाए उतना ही कम है। देश की ५० प्रतिशत की आबादी को आज भी प्रताड़ित होना या योग्य अवसर न मिलना जैसी तकलीफ़ों को सहन करना पड़ता है। मैं गुजरात सरकार एंव वर्तमान की माननीय नरेन्द्रभाई मोदी जी की सरकार का अभिनंदन करती हूँ कि सरकारी नौकरियों में महिलाओं को प्रधानता देना शुरू हुआ है और आधी आबादी का वास्तव में ख्याल रखने की शुरुआत हुई है।

आज भी मेरे लोकसभा क्षेत्र सूरत में साड़ियों पर पत्थर लगाना, साड़ियाँ बनने के बाद धागो को भरना जैसे कार्य बड़ी मात्र में महिलाएं कर रही हैं जिसकी संख्या लाखो में होगी, जो ऐसे छोटे व्यवसाय से जुड़ी हुई हैं। पहले जब भी महिला का विचार आता था तो सिर्फ कपड़ा सीने, कढ़ाई, बुनाई का कार्य ही सामने आता था। आज ऐसा नहीं है आज महिलाओं के हुनर को तराशने की आवश्यकता है। मेरा सुझाव है कि हर क्षेत्र की महिलाओं के हुनर का सर्वे करके उस प्रकार की तकनीकी ट्रेनिंग एंव मार्केट उसे देने की व्यवस्था हो ताकि वो अपने कार्य में वैल्यू एडिशन कर सके, ऐसी व्यवस्था खड़ी की जाए।

(vii) Need to review the move to privatise and disinvest Public Sector Undertakings

SHRI ANTO ANTONY (PATHANAMTHITTA): I request the Government to withdraw its move to privatize and disinvest our public sector undertakings. The Governments move to sell-off PSUs is detrimental to the interests of the nation. We nationalized our banking and insurance sectors to bring their services to the common people in the country, and thereby empower our citizens. PSUs set up in the infrastructure, energy, transportation and strategic sectors were for the build-up of the nation. Today, these PSUs are providing quality services at reasonable cost or free of cost to the needy, therefore, the poorest of the poor in the country are also being served. Moreover, many PSUs are profit-making and contribute to the national exchequer and provide employment to lakhs of people. The Government's move to privatize the PSUs including LIC, Indian Railways is detrimental to the interests of the people and employees. Therefore, I request the Government to withdraw its move.

(viii) Need to construct RCC bridge across river Jaljali in Assam

SHRI ABDUL KHALEQUE (BARPETA): River Jaljali is one of the tributaries of the mighty Brahmaputra in Assam. On one side of the river, is Nagarbera area under Kamrup district and on the other side, a vast riverine area under Barpeta district. Construction of an RCC bridge would connect Nagarbera with the vast riverine areas of Barpeta district and particularly, connecting Alopati Zila Parishad and Kholabanda Zila Parishad areas. The entire area is largely agriculture based and the absence of a bridge has been a hindrance for the economic and overall development of the area. Economic exchange with far places is not happening as there is difficulty in commuting to and from other places. Moreover, during monsoon the need becomes more evident and communication becomes a huge problem. At the end, it's the residents of the area who suffer the most.

I put my demand to the government of India to construct an RCC bridge across the river Jaljali connecting Nagarbera with Alopati. A bridge over the river, which has been the aspiration of the people of the area will connect both the sides and will surely develop confidence among the people and help them to do well economically too.

So, I urge upon the Ministry of Rural Development and Ministry of DONER to construct an RCC bridge over river Jaljali at the earliest and provide respite to the common citizens of the area.

(ix) Need to review the decision regarding shifting of Pollachi Head Post sorting office in Tamil Nadu

SHRI K. SHANMUGA SUNDARAM (POLLACHI): I wish to bring it to the Government's attention on priority basis, regarding the shifting of Pollachi Head Post Sorting Office to Coimbatore in my Parliamentary Constituency. Pollachi is the Coconut Capital of Tamil Nadu and has been awarded as Export Excellence by the Commerce Ministry recently to facilitate coir and its allied products exports to various European & Western countries bringing precious foreign exchange. In more than 50 years, hundreds of sub-post offices are functioning in various parts of Pollachi Parliamentary Constituency under the Head Post Office located in Pollachi. This post office is used by villagers, farmers, students, exports and several educational institutions including tribals of Valparai serving more than 20,000 letters per day. I request the Hon'ble Union Minister for Communication to stop the shifting of the Pollachi Post Office Headquarters sorting section in Pollachi city in the interest of general public.

———

…(व्यवधान)

14.01 hrs

(At this stage Shri Gaurav Gogoi, Shri Gurjeet Singh Aujla and some other hon. Members came and stood on the floor near the Table).

…(व्यवधान)

14.02 hrs

STATUTORY RESOLUTION RE: DISAPPROVAL OF MINERAL LAWS (AMENDMENT) ORDINANCE, 2020 AND MINERAL LAWS (AMENDMENT) BILL, 2020

माननीय सभापति: आइटम नम्बर 13 एवं 14 - खनिज विधि (संशोधन) विधेयक, 2020.

श्री एन.के. प्रेमचन्द्रन।

SHRI N. K. PREMACHANDRAN (KOLLAM): Madam, I am moving the resolution but I am not able to speak. …(*Interruptions*)

Madam, I beg to move:

"That this House disapproves of the Mineral Laws (Amendment) Ordinance, 2020 (Ordinance No.1 of 2020) promulgated by the President on 10 January, 2020."

THE MINISTER OF PARLIAMENTARY AFFAIRS, MINISTER OF COAL AND MINISTER OF MINES (SHRI PRALHAD JOSHI): Madam, with your permission, I beg to move:

"That the Bill further to amend the Mines and Minerals (Development and Regulation) Act, 1957 and to amend the Coal Mines (Special Provisions) Act, 2015, be taken into consideration."

मैडम, यह बहुत ही इम्पोर्टेंट बिल है। इससे एन्टायर माइन सेक्टर में एक बहुत बड़ा बदलाव आएगा। जो माइंस मार्च, 2020 में बंद हो रहे हैं, उनमें जो मिनरल्स की शॉर्टेज हो रही थी, वह इस अमेंडमेंट से दूर हो जाएगी। ...(व्यवधान) इसके अलावा, कोल सेक्टर में जो बदलाव ला रहे हैं, शेड्यूल 2 और 3 में जो इंडिविजुअल रेस्ट्रिक्शंस थे और एक्ट में प्रावधान था कि जो कोल माइंस इंडिया के हैं, उनको ही कोल माइनिंग में पार्टिसिपेट करना चाहिए।...(व्यवधान) हम सेल ऑफ कोल की जो बात करते हैं, उसमें भी एक रेस्ट्रिक्शन था, हम उसको भी हटा रहे हैं। इतना अधिक कोल रहते हुए भी हम इम्पोर्ट कर रहे हैं, इसलिए देशहित में सीएमएसपी एक्ट और एमएमडीआर एक्ट में अमेंडमेंट करना बहुत जरूरी है।...(व्यवधान)

Since House is not in order, मैं आपसे रिक्वेस्ट करता हूँ कि इसे बिना डिसकशन के पारित करें। ...(व्यवधान)

माननीय सभापति : अब मैं श्री एन.के. प्रेमचन्द्रन द्वारा प्रस्तुत सांविधिक संकल्प को सभा के समक्ष मतदान के लिए रखता हूँ।

प्रश्न यह है :

"कि यह सभा राष्ट्रपति द्वारा 10 जनवरी, 2020 को प्रख्यापित खनिज विधि (संशोधन) अध्यादेश, 2020 (2020 का अध्यादेश संख्यांक1) का निरनुमोदन करती है।"

प्रस्ताव अस्वीकृत हुआ।

…(व्यवधान)

माननीय सभापति: प्रश्न यह है :

"कि खान और खनिज (विकास और विनियमन) अधिनियम, 1957 का और संशोधन करने के लिए तथा कोयला खान (विशेष उपबंध) अधिनियम, 2015 का संशोधन करने के लिए विधेयक पर विचार किया जाए।"

प्रस्ताव स्वीकृत हुआ।

…(व्यवधान)

माननीय सभापति: अब सभा विधेयक पर खंडवार विचार करेगी।

Clause 2 Insertion of new section 4B

माननीय सभापति: प्रश्न यह है :

"कि खंड 2 विधेयक का अंग बने।"

प्रस्ताव स्वीकृत हुआ।

खंड 2 विधेयक में जोड़ दिया गया।

…(व्यवधान)

Clause 3 Amendment of section 5

माननीय सभापति : श्री एन. के. प्रेमचन्द्रन, क्या आप संशोधन संख्या **– 1** प्रस्तुत करना चाहते हैं**?**

…(व्यवधान)

SHRI N. K. PREMACHANDRAN : I beg to move:

Page 2, line 15,--

after "required for"

insert "those strictly complying with the terms and conditions in the licence and not violating any provisions of law during the period for which licence was issued for". (1)

…(*Interruptions*)

माननीय सभापति: सभा की कार्यवाही तीन बजे तक के लिए स्थगित की जाती है।

14.05 hrs

The Lok Sabha then adjourned till Fifteen of the Clock

_____

15.00 hrs

The Lok Sabha re-assembled at Fifteen of the Clock.

(Shrimati Meenakashi Lekhi *in the Chair*)

SUSPENSION OF MEMBERS FROM THE SERVICE OF THE HOUSE UNDER RULE 374

माननीय सभापति (श्रीमती मीनाक्षी लेखी): माननीय सदस्यगण, आज दोपहर दो बजे सदन में जब मद संख्या 13 तथा 14 पर चर्चा की शुरुआत हुई, तब कुछ सदस्यों ने सभा की कार्यवाही से संबंधित कागज अध्यक्षपीठ से बलपूर्वक छीन लिए और उछाले गए। संसदीय इतिहास में ऐसा दुर्भाग्यपूर्ण आचरण संभवत: पहली बार हुआ है, जब अध्यक्षपीठ के पटल से कार्यवाही से संबंधित पत्र छीन लिए गए। मैं इस आचरण की घोर निंदा करती हूं और प्रक्रिया नियमों के नियम 374 के अंतर्गत निम्नलिखित सदस्यों को नामित करती हूं:-

1. श्री गौरव गोगोई
2. श्री टी. एन. प्रथापन
3. एडवोकेट डीन कुरियाकोस,
4. श्री राजमोहन उन्नीथन
5. श्री बैन्नी बेहनन
6. श्री बी. मणिक्कम टैगोर
7. श्री गुरजीत सिंह औजला।

…(व्यवधान)

15.01 hrs

(At this stage, Shri B. Manickam Tagore and some other hon. Members came and stood on the floor near the Table.)

SHRI DAYANIDHI MARAN (CHENNAI CENTRAL): Let us have a debate in the House. …(*Interruptions*)

THE MINISTER OF PARLIAMENTARY AFFAIRS, MINISTER OF COAL AND MINISTER OF MINES (SHRI PRALHAD JOSHI): Madam, I beg to move the following motion under Rule 374 (2) of the Rules of Procedure and Conduct of Business in the Lok Sabha:

> "That this House having taken serious note of the gross misconduct of Shri Gaurav Gogoi, Shri T.N. Prathapan, Adv. Dean Kuriakose, Shri Benny Behanan, Shri B. Manickam Tagore, Shri Rajmohan Unnithan and Shri Gurjeet Singh Aujla in utter disregard to the House and authority of the Chair and having been named by the Chair, resolve that Shri Gaurav Gogoi, Shri T.N. Prathapan, Adv. Dean Kuriakose, Shri Benny Behanan, Shri B. Manickam Tagore, Shri Rajmohan Unnithan and Shri Gurjeet Singh Aujla be suspended from the service of the House for the remainder of the Session." …(*Interruptions*)

HON. CHAIRPERSON: The question is:

"That this House having taken serious note of the gross misconduct of Shri Gaurav Gogoi, Shri T.N. Prathapan, Adv. Dean Kuriakose, Shri Benny Behanan, Shri B. Manickam Tagore, Shri Rajmohan Unnithan and Shri Gurjeet Singh Aujla in utter disregard to the House and authority of the Chair and having been named by the Chair, resolve that Shri Gaurav Gogoi, Shri T.N. Prathapan, Adv. Dean Kuriakose, Shri Benny Behanan, Shri B. Manickam Tagore, Shri Rajmohan Unnithan and Shri Gurjeet Singh Aujla be suspended from the service of the House for the remainder of the Session."

The motion was adopted.

माननीय सभापति: जिन माननीय सदस्यों को निलंबित किया गया है**,** वे कृपया सभा के परिसर से तुरंत बाहर चले जाएं।

…(व्यवधान)

HON. CHAIRPERSON: The House now stands adjourned to meet again at 11 o'clock tomorrow, the 6th March, 2020.

15.04 hrs

The Lok Sabha then adjourned till Eleven of the Clock on Friday, March 06, 2020/ Phalguna 16, 1941 (Saka)

———